

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL
'C' (SMC) BENCH : CHENNAI

श्री अब्राहम पी. जॉर्ज, लेखा सदस्य के समक्ष।
[BEFORE SHRI ABRAHAM P. GEORGE, ACCOUNTANT MEMBER]

आयकर अपील सं./I.T.A. No.179/Mds/2017
निर्धारण वर्ष /Assessment year : 2011-2012

Shri. A. Sivanandham,
No.2E Sri Lakshmi Nagar,
Periyanaickenpalayam,
Coimbatore 641 020.

Vs. The Income Tax Officer,
Corporate Ward 5(1)
Coimbatore

[PAN AJXPS 6896C]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by : None

प्रत्यर्थी की ओर से /Respondent by : Shri. M.S. Nethrapal, IRS, JCIT.

सुनवाई की तारीख/Date of Hearing : 31-05-2017

घोषणा की तारीख /Date of Pronouncement : 31-05-2017

आदेश / ORDER

When this appeal was called up for hearing nobody appeared on behalf of the assessee. Though Advocate V.P.Mahesh, Authorised Representative of the assessee has filed a petition for adjournment, citing medical reasons, no evidence in support has been filed. That apart, I also find that the addition of ₹31,96,000/- assailed in this appeal was made by the Assessing Officer and

confirmed by Commissioner of Income Tax (Appeals) rejecting assessee's contention regarding receipt of sale proceeds much in excess of what has been shown in registered document for sale. Assessee had argued that his deposits in bank account with M/s. ICICI bank had come from sale proceeds of an ancestral property received in excess of what was mentioned in the registered sale deed. Lower authorities, in my opinion was justified in taking the view that registered conveyance deed is conclusive evidence for the consideration that had actually passed. In the circumstances, I find no merit in this appeal filed by the assessee.

2. In the result, appeal of the assessee stands dismissed.

Order pronounced on Wednesday, the 31st day of May, 2017, at Chennai.

Sd/-

(अब्राहम पी. जॉर्ज)

(ABRAHAM P. GEORGE)

लेखा सदस्य/ACCOUNTANT MEMBER

चेन्नई/Chennai

दिनांक/Dated:31st May, 2017

KV

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|--------------------------|------------------------------|-------------------------|
| 1. अपीलार्थी/Appellant | 3. आयकर आयुक्त (अपील)/CIT(A) | 5. विभागीय प्रतिनिधि/DR |
| 2. प्रत्यर्थी/Respondent | 4. आयकर आयुक्त/CIT | 6. गार्ड फाईल/GF |